

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 157
TO BE ANSWERED ON 02.02.2022

WOMEN BENEFITTED UNDER PMMVY

157. SMT. GEETA ALIAS CHANDRAPRABHA

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of Pradhan Mantri Matru Vandana Yojana (PMMVY); and
- (b) the number of beneficiaries and the total amount paid under this scheme, State-wise?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Ministry of Women and Child Development is implementing Centrally Sponsored Pradhan Mantri Matru Vandana Yojana (PMMVY) under which maternity benefits of ₹5,000/- is being provided in three installments to Pregnant Women & Lactating Mothers (PW&LM) for the first living child of the family upon fulfillment of certain conditionalities. The maternity benefit under PMMVY is available to all PW&LM, excluding those who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force. The PMMVY is a component under Mission Shakti launched recently to provide integrated benefits to women. As per the recommendations of the Expenditure Finance Committee's minutes on Mission Shakti, benefits for second child may be provided only if the second child is the girl child to discourage pre-birth-sex selection and promote the girl child.

(b) The State/Union Territory-wise details of number of beneficiaries enrolled and total amount of maternity benefit disbursed under PMMVY since inception of the scheme and till 25.01.2022 is annexed.

Annexure

Statement referred to in reply to part (b) of the Rajya Sabha Unstarred Question Number 157 for answer on 02.02.2022 raised by Smt. Geeta alias Chandraprabha regarding “Women benefitted under PMMVY”

State/UT-wise number of beneficiaries enrolled and total amount disbursed under PMMVY since inception of the scheme and till 25.01.2022

Sl. No.	State/UT	No. of Beneficiaries enrolled	Total amount Disbursed(₹ in Crore)*
1	Andaman And Nicobar Islands	6,867	3.12
2	Andhra Pradesh	12,75,965	472.20
3	Arunachal Pradesh	24,533	9.49
4	Assam	8,14,637	351.26
5	Bihar	26,58,244	971.86
6	Chandigarh	25,909	10.55
7	Chhattisgarh	5,96,820	226.93
8	Dadra And Nagar Haveli	15,112	5.65
9	Daman And Diu		
10	Delhi	3,13,240	120.21
11	Goa	20,341	7.81
12	Gujarat	8,87,235	357.41
13	Haryana	6,07,812	253.24
14	Himachal Pradesh	2,08,042	92.85
15	Jammu And Kashmir	2,54,252	102.86
16	Jharkhand	6,80,936	230.64
17	Karnataka	16,26,522	579.37
18	Kerala	7,61,779	312.07
19	Ladakh	4,195	1.72
20	Lakshadweep	1,440	0.45
21	Madhya Pradesh	26,48,535	1,148.74
22	Maharashtra	26,51,284	1,090.33
23	Manipur	55,472	23.23
24	Meghalaya	36,269	14.99
25	Mizoram	28,054	12.47
26	Nagaland	28,342	11.95
27	Odisha	7	0.00
28	Puducherry	26,042	11.37
29	Punjab	4,54,031	163.86
30	Rajasthan	16,01,544	612.20
31	Sikkim	12,047	4.16
32	Tamil Nadu	12,86,906	356.56
33	Telangana	3	0.00
34	Tripura	87,501	30.07
35	Uttar Pradesh	45,61,249	1,774.99
36	Uttarakhand	2,26,332	96.98
37	West Bengal	13,19,612	329.69
	Grand Total	2,58,07,111	9,791.28

* This includes both Central and State Share.